

educationally backward districts of Rajasthan during the current financial year;

(d) whether Government intend to introduce any new schemes during 1998-99 for removal of illiteracy in both Rajasthan and Orissa; and

(e) if so, details thereof till date, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The literacy data in the country is collected through the decennial census operations. As per the 1991 Census, the Literacy rate in the country and in the States of Rajasthan and Orissa, is as follows:

India:	52.21%
Rajasthan:	38.55%
Orissa:	49.09%

The State of Rajasthan ranks second from the bottom, above the State of Bihar, in the list of States and Union Territories.

(c) and (d) No, Sir.

(e) Does not arise.

Wages of Anganwadi Workers

4238. SHRI CO. POULOSE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Anganwadi workers and helpers (ICDS) are demanding higher wages in view of the low earnings they are having;

(b) if so, what is the existing wage level in different States and what is the demand made by the Union; and

(c) the steps taken by Government on their demand?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. *MURLI MANOHAR JOSHI): (a) Yes, Sir. Anganwadi Workers are demanding higher honorarium. ,.

(b) The Anganwadi Workers are paid honorarium which ranges between Rs. 438/- and Rs. 563/-p.m. depending on their educational qualifications and length of honorary work. The helpers are paid a fixed honorarium of Rs. 260/-p.m. Various representations have been received for declaring them as Government employees.

(c) Honorarium was last revised w.e.f. 16.5.1997.

The boarding the lodging charges for attending training programmes is also under process of upward revision.

They are voluntary workers. There is no proposal to declare them Government employees.

Teacher-student Ratio in Training College

4239. SHRI A. VIJAY RAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have taken any decision to change the teacher-student ratio for Training Colleges;

(b) if so, the details thereof; and

(c) whether Government will give instruction to National Council for Teacher Education, (NCTE) to change their decision regarding the teacher-student ratio?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The National Council for Teacher Education (application for recognition, manner for submission, determination of conditions for recognition of institutions and permission to start new course on training) Regulations, 1995 have prescribed teacher-student ratios for teacher education institutions. There is no proposal at present to issue

instructions to NCTE to alter the prescribed teacher-student ratios.

Deep and ICDS Components of World Bank Project

4240. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a request has been received from the Government of Andhra Pradesh for resolution of issues concerning District Primary Education Project (DPEP) and Integrated Child Development Services (ICDS) components of World Bank Project; and

(b) if so, the action taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir,

(b) The Primary Education Component of the Andhra Pradesh Economic Restructuring Project (APERP) has been negotiated as State Sector Project to be implemented through Andhra Pradesh Pradhama Vidya Parishad, Hyderabad (DPEP Society) which implements District Primary Education Programme in Andhra Pradesh.

The ICDS component of APERP would be a centrally sponsored scheme handled in the Deptt. of Women and Child Development.

Staff Quarters Constructed by KVS

4241. SHRI RAGHAVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details/number of staff quarters constructed by Kendriya Vidyalaya Sangathan in Delhi Cantonment Kendriya Vidyalayas, Vidyalaya-wise;

(b) how many and which of these have been allotted out of turn from 1995 onwards till- date, Vidyalaya-wise along with allottee's names;

(c) the justification of such arbitrariness;

(d) whether any unauthorised and additional construction has been indulged in by some of the occupants of staff quarters in KV number 2; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

महिलाओं के लिए प्रशिक्षण-एव रोजगार कार्यक्रम

4242. श्री मनोहर कान्त ध्यानी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) गत दो वर्षों महिलाओं के लिए प्रशिक्षण एव रोजगार कार्यक्रम के अन्तर्गत भेजी गई राज्यों की परियोजनाओं/प्रस्तावों को दी गई स्वीकृति का राज्य-वार ब्यौरा क्या है,

(ख) ऐसे अनुदान प्राप्त करने के मानदण्ड क्या है, और

(ग) उत्तर प्रदेश के संबंध में कितने प्रस्ताव अब तक स्वीकृत किये गये हैं और कितने लम्बित पड़े हैं तथा उन्हें कब तक स्वीकृति दिए जाने की संभावना है?

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी): पिछले दो वर्षों के दौरान महिलाओं के लिए प्रशिक्षण तथा रोजगार कार्यक्रम हेतु सहायता स्कीम के अन्तर्गत स्वीकृत की गई परियोजनाओं की राज्य-वार संख्या संलग्न विवरण में दी गई है (नीचे देखिये)

(ख) ग्रामीण क्षेत्रों में कार्यरत सार्वजनिक क्षेत्र के संगठन, जिला ग्रामीण विकास अभिकरण, संघ सहकारिताएं तथा गैर-सरकारी स्वैच्छिक संगठन, जो सोसाइटी पंजीकरण अधिनियम, 1860 अथवा इसके समतुल्य राज्य सरकार के अधिनियम के